

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 156 OF 2017

Dated: 10th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Aravali Power Company Private Ltd.

... Appellant(s)

Vs.

Haryana Power Purchase Centre & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Mr. A.K.Dubey

Counsel for the Respondent(s) : Ms. Anna Malhotra for R-5

ORDER

Learned counsel for respondent No.5 seeks three weeks more time to file reply. She may take steps to file the same on or before 01.11.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **11.12.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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